

STATEMENT *re.* AUROVILLE (EMERGENCY PROVISIONS) AMENDMENT ORDINANCE, 1987

[*English*]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Auroville (Emergency Provisions) Amendment Ordinance, 1987.

PROF. MADHU DANDAVATE (Rajapur) : I wish to point out to you—I don't want to speak on that—rulings given by various Speakers that on the eve of the session, the habit of issuing Ordinance should not be resorted to.

MR. DEPUTY SPEAKER : That item is over.

PROF. MADHU DANDAVATE : But no one is taking note of that.

SHRI P.V. NARASIMHA RAO : I will explain all the circumstances when the Bill comes up for discussion.

PROF. MADHU DANDAVATE : At least take note of that.

SHRI P.V. NARASIMHA RAO : I have taken note of it.

PROF. MADHU DANDAVATE : What is the use of Speaker giving ruling and you people never following it.

SHRI P.V. NARASIMHA RAO : It is not like that. There are very valid reasons. I will explain to the House when it come.

PROF. MADHU DANDAVATE : You don't exercise your authority, Sir, and that's why they go on indiscriminately using their Ordinance-issuing power. You should at least direct them to lay on the Table of the House the special reasons as to why it had to be done.

MR. DEPUTY SPEAKER : Now matters under Rule 377.

12.25 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) Need for clearance of M.P. Government's request for conversion of Kalda Tribal Sub-Plan into Micro Project.

SHRI DAL CHANDER JAIN (Damoh) : Mr. Deputy Speaker, Sir, Panna district of Madhya Pradesh is a hilly and backward district. A special adivasi area called the Kalda region in this district consists of 117 villages. Besides this there are clusters of villages of Adivasi Communities in other areas of this district also.

The work on Kalda Adivasi sub-plan has been going on for the last 5 years but its result is as good as a drop in the ocean.

A proposal to change the Kalda Tribal Sub-Plan into a micro project for economic development of the Adivasis in this district has been sent to the Government of India for their approval. It may please be sanctioned at an early date.

[*English*]

- (ii) Demand for directing the Archaeological Survey of India to complete the deplastering of the Jagannath Temple in a scientific manner to save it from further deterioration.

SHRIMATI JAYANTI PATNAIK (Cuttack) : Sir, it is matter of great concern that the world-famous Jaganath temple, a majestic 65-metre high structure built in the 12th Century A.D. with all the richness and plasticity of Kalinga style of architecture is threatened with a huge load of dead plaster. Its swirlings pinnacle, commanding the landscape for miles around, attracts innumerable tourists and devotees to the ancient pilgrim centre of Srikshetra, the holiest of all the sacred centres in the country. But due to poor maintenance, unscientific repair over the years and slow progress of conservation by the Archaeological Survey of India, it is falling apart.

It is covered with layers of lime coating which is 18 inches thick. It has been carrying such thick dead plaster for last three hundred years and exerts a total pressure of 150 kgs. per square metre. The load increase three-fold during the rainy season as water seeps through the porous plaster. If the dead plaster is allowed to remain, the "shikhar" (top portion) might crumble during rainy season. Though archaeologists have discovered innumerable cracks, voids and gaps beneath the plaster, adequate steps have not been taken to repair them in time despite the fact that it was declared a protected monument in 1975.

As such, I urge upon the Government to direct the Archaeological Survey of India to complete the deplastering work in a scientific manner and save the temple from further deterioration.

**(iii) Demand for early payment of the third instalment of D. A. due to Central Government Employees**

**SHRI HARISH RAWAT (Almora) :** On the recommendation of the Fourth Pay Commission, the Central Government has agreed to release D.A. instalments to its employees twice in a Calender year, i.e., from 1st January and 1st July. Accordingly, two instalments were paid. But the third instalment due from 1st July 1987 has not yet been paid to the employees though a substantially long period has since elapsed. The inordinate delay in announcing the D.A. instalment is causing great hardship and creating frustration among the employees.

It would be appreciated that D.A is only given to the employees to enable them to meet a part of their increased expenses due to price hike. Employees getting fixed pay can't survive if they are not compensated in time. Due to this reason only D.A. formula was evolved.

It is, therefore, suggested that the Government should announce immediate release of third instalment of D.A. to its employees payable from 1st July 1987.

**(iv) Demand for declaring Bangalore city a national city**

**SHRIMATI BASAVARAJESWARI**

**(Bellary) :** I request the Minister for Urban Development to declare Bangalore as a national city. The Ministry of Urban Development has sought views of the State Government, among others, on the recommendations made in its report by the National Commission on Urbanisation. Karnataka Government has submitted its report. Bangalore city is the place of pride and prestige of the nation. Bangalore city is regarded as the garden city of India and it is a beautiful city too. Bangalore is a metropolis city where people of different castes, creeds, religion and languages live in harmony. Bangalore city has defence-oriented organisations and various other Industries. In these circumstances, I request that Bangalore city should be declared as a national city.

**(v) Demand for a T.V. relay centre at Amalapuram in Andhra Pradesh**

**SHRI A.J.V.B. MAHESWARA RAO (Amalapuram) :** Amalapuram in Andhra Pradesh is having more than 10 lakh population. Most of the population is dependant of agriculture. There is no TV Relay Centre at Amalapuram. The people of the areas are very disappointed because of this. This matter has been raised many a time but no action has been taken so far. Due to the absence of TV Relay centre at Amalapuram, people are spending much more money on accessories than on the TV set. To watch the TV Programmes, people are using boosters and tall TV aerials. People are very much interested to watch the TV programmes specially relating to agriculture.

I again request the Government to install a TV Relay Centre at the earliest at Amalapuram in Andhra Pradesh.

[Translation]

**Demand for excavations at places of archaeological importance in Bihar particularly at Manjhi, Chirand and Chechar**

**SHRI RAM BAHADUR SINGH (Chapra) :** Mr. Deputy Speaker, Sir, the Ganga and the Ghaghra pass through Saran and Vaishali districts of Bihar.